

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 22nd February, 2022

In the public interest, the Hon'ble High Court has been pleased to issue transfer and posting order in respect of the following Grade-II Judicial Officers of Tripura Judicial Service:

No.F. 13(1)(a)-HC/2022/5032 : Smti. Mou Banerjee, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Court No.1, West Tripura District, Agartala is hereby transferred and posted as **Deputy Registrar (Judicial), High Court of Tripura, Agartala**.

Smti. Banerjee is hereby directed to join her new assignment immediately after handing over her charge to an officer as may be arranged by the District & Sessions Judge, West Tripura District, Agartala.

No.F. 13(1)(a)-HC/2022/5033: Shri Subhadeep Saha, now posted as Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura will function as Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura.

Shri Saha is hereby directed to handover the charge of Deputy Registrar (Judicial) to Smt. Banerjee on her joining to the said post.

By Order,

Sd/-

(D. M. Jamatia)

Registrar General

No.F.13(1)(a)-HC/2022/5034-72 **Dated, Agartala, the 22nd February, 2022**

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;

06. The LR & Secretary, Law Department, Government of Tripura, Agartala ;
07. The District & Sessions Judge, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar .
08. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District.
09. The Director, Tripura Judicial Academy, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Registrar (Judicial), High Court of Tripura, Agartala;
12. The Member Secretary, Tripura State Legal Services Authority, Agartala;
13. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All Deputy Registrars, High Court of Tripura, Agartala;
17. **Smti. Mou Banerjee**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, West Tripura District, Agartala *for information and strict compliance*;
18. **Shri Subhadeep Saha**, Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala *for information and strict compliance*;
19. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
21. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officers in the official website of the High Court of Tripura;
22. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala;
23. Personal file of the Officers concerned;
24. ORDER FILE.

Registrar General